

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) INSAT-2E spacecraft is likely to be launched between April 2-9, 1999 from Kourou, Frenchh Guyana.

(b) INSAT-2E spacecraft will augment the Normal-C band capacity in the INSAT system. INSAT-2E also carries a 3-channel Very High Resolution Radiometer (VHRR) and a 3-channel CCD camera for Meteorological imaging of the Earth. The coverage of that INSAT-2E spacecraft is wider than its predecessors.

Oustees of Irrigation Project

2182. SHRI V.K. KHANDELWAL:
SHRI TATHAGAT SATPATHY:

Will the PRIME MINISTER be pleased to state:

(a) the details of families which have been displaced in the States of Madhya Pradesh and Orissa due to construction of dams and irrigation projects;

(b) the number out of them rehabilitated and the details of the compensation paid to them by the Government so far, and

(c) the efforts being taken by the Government for the rehabilitation of remaining displaced persons?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) to (c) Rehabilitation and Resettlement of families affected due to construction of dams and irrigation projects is done by the State Governments. These details are not maintained in the Ministry of Water Resources.

Appointment of Ambassadors

2183. SHRI BHARTRUHARI MAHTAB: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the countries where Ambassadors/High Commissioners have not been appointed by the Government of India;

(b) the criteria adopted for appointing the Ambassadors/High Commissioners in the foreign countries; and

(c) the number of Ambassadors/High Commissioners who are career diplomats?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) Government of India have appointed resident Ambassadors/High Commissioners in 110 countries. Among these, our Ambassadors/High Commissioners in 41 countries are concurrently accredited to 78 other countries/regions.

(b) Ambassadors/High Commissions are appointed to their posts on the basis of considerations relating to, *inter alia*, seniority, career background, relevant experience and suitability for the particular post.

(c) Of the total number of Ambassadors/High Commissioners serving at present, 103 are career diplomats.

Private Irrigation Scheme

2184. DR. MADAN PRASAD JAISWAL: Will the PRIME MINISTER be pleased to state:

(a) whether on basis of the recommendation of Sen Committee, the State Government of Bihar has sent any scheme for the drought-prone and naxalite affected areas of the State under the private irrigation programme;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) No, Sir.

(b) and (c) Do not arise.

[English]

Development of Fisheries and Horticulture

2185. SHRI MADHAV RAO PATIL:
SHRI ASHOK NAMDEORAO MOHOL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any proposal for approval from the State of Maharashtra for the development of fisheries and horticulture in rural areas;

(b) if so, the details thereof; and

(c) the steps taken by the Government to impart training to the farmers in rural areas for promotion of fisheries and other schemes on agriculture to accelerate the pace of general economy?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) No, Sir.

(b) Does not arise.

(c) Under the schemes for development of Freshwater Aquaculture and Brackishwater Aquaculture fish farmers are given training in modern aquaculture practices. Under a separate scheme for training and extension, training is imparted for fish farmers and fishermen and training material in simple language is distributed for their use.

Schemes for integrated development of fruits, development of mushroom, bee keeping etc. also have a component for training under them. These measures help to promote use of modern technology resulting in increased food production.

ICAR

2186. SHRI PRABHU DAYAL KATHERIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have reviewed the working of Indian Council of Agricultural Research;

(b) if so, the outcome thereof; and

(c) the steps taken to revitalise ICAR?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) Yes, Sir. The working of ICAR was reviewed by a high power committee headed by Dr. G.V.K. Rao, Former Member, Planning Commission. The terms of reference of the committee were:

1. To review the existing role and organizational structure of the ICAR and its Institutes and the State Agricultural Universities and to suggest appropriate modifications with a view to meeting the new challenges of agricultural production and raising productivity economically.
2. To review the institutional arrangements and to suggest improvements for augmenting national research facilities, revitalizing education and reorientation extension education mechanism.

3. To review the relative proportions of three kinds of research, viz. basic/fundamental, applied and operational/outreach.

4. To review the present linkages between agricultural research and extension and suggest arrangements for effective and expeditious application of new technologies for optimum utilization of resources.

5. To review the role of the ICAR in agricultural education through its own Institutes and the State Agricultural Universities with special emphasis on raising the standards of education and training.

6. To review the personnel policies with a view to attracting talent and building up the requisite technical expertise, especially in highly specialized but critical disciplines.

7. To review the linkages of the ICAR with various client departments and other organizations to facilitate inter-institutional functioning in a complementary fashion with reference to national priorities.

8. To consider institutionalizing the participation of the Department of Agriculture and Co-operation in developing the research programmes.

(b) The Committee submitted its report to the Council in March, 1988 and made several recommendations regarding organisational Structure of ICAR, ICAR Institutes and their role and relationship with ICAR Headquarter, personnel policies, linkages of ICAR with SAUs, Transfer of Technology programmes, Research Planning, implementation, monitoring and evaluation and identifying thrust areas.

(c) The Committee had made 83 recommendations and many have been already implemented and the rest are at various stage of implementation. On the basis of these recommendations, ICAR has taken steps to revitalize ICAR which include modernization and automation of office, building up and maintaining infrastructural facilities, administrative, financial and personnel reforms, institution of awards and incentive systems; guidelines on resource generation; review of all India Coordinated Research Projects, strengthening linkages with related Ministries/Departments; Review of QRT Guidelines; decentralisation, enforcing accountability, human resource development, strengthening of information technology etc.